

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of

NSE INFOTECH SERVICES LIMITED

1.	Name of the Corporate Person	NSE INFOTECH SERVICES LIMITED
2.	Date of Incorporation of Corporate Person	02/08/2006
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U72900MH2006PLC163468
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Exchange Plaza, Plot C-1, Block G Bandra-Kurla Complex, Bandra (East), Mumbai, Maharashtra, India, 400051
6.	Liquidation commencement date of Corporate Person	30/05/2024
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/PA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai – 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.ird@gmail.com
8.	Last date for submission of claims	29/06/2024

Notice is hereby given that **NSE Infotech Services Limited** has commenced voluntary liquidation on **30th May, 2024**.

The stakeholders of **NSE Infotech Services Limited** are hereby called upon to submit a proof of their claims, on or before **29th June, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Bharat Ramakant Upadhyay

Date: 31/05/2024

Place: Mumbai





सेन्ट बैंक होम फायनेन्स लिमिटेड
Cent Bank Home Finance Limited

Shop No. - 5 & 6, Chawla Plaza, Plot No. 14/15, Sector 11, CBD Belapur, Navi Mumbai - 400614.
Tel.: 022-27571591, 022-27580513, 2246057548.
CIN : U65922MP1991PLC006427

Notice U/s 13(2) of Act to be Published in Newspaper when the same is Returned Undelivered/Refused to Accept & Acknowledge

Notice is hereby given that the following Borrower/Co-Borrower and Guarantor have defaulted in their payment of principal and interest of the loan facility obtained by them from Cent Bank Home Finance Ltd and the loan has been classified as Non-Performing Assets (NPA). The notices were issued to them under Section 13 (2) of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002 on their last known addresses, but they have been returned unserved not acknowledged by Borrower. Co-borrower, Guarantors and as such they are hereby informed by way of this public notice.

Sr. No.	Name of the Borrower / Co. Borrower and Guarantor & Loan A/c no.	Details of Property	Notice date, NPA date, Outstanding amt (₹)
1	Mr. Bhagaji Dinkar Alhat & Guarantor-Mr. Yohan Umakant Borde LAN- 007030200004970	Flat No. 001, Gr. Floor, Bldg. Pushpak CHSL, Plot No. 12, S. No. 42, H. No. 4A/2, Village Shilottter Raichur, Panvel, 410206.	25.04.2024, 31.03.2024, ₹ 2,60,395/- + Interest + All Other Charges
2	Mr. Mohammad Hussain S Khan & Mrs. Sahida Begam LAN- 007023100001674	Flat No. 305, Building No. F-3, 3rd Floor, Xrbia Vangani, Survey Nos. 10/1, 18/2, 19/3, 18/4, 19/1B, 19/4, 23/1, 23/2, 24/14, 23/4, 24/17, Village Khadyachapada, Vangani East, Taluka Karjat, District Raigad - 421503.	25.04.2024, 09.04.2024, ₹ 6,68,247/- + Interest + All Other Charges
3	Mrs. Munhum Mangesh Gamre & Mrs. Kusum Sadanand Gamre LAN- 00703020000111	Flat No. 109, 1st Floor, 'A' Wing, 'Tulsi Kalash City', Village Karade Khurd, Tal. Panvel, Dist. Raigad. 410207.	25.04.2024, 09.04.2024, ₹ 19,36,490/- + Interest + All Other Charges
4	Mr. Rajesh Kumar Singh & Mrs. Micky Singh LAN- 007030100001192	Flat No. 401, 4th Floor, Suman Residency, Plot No. 436, Sector-24, Village - Pushpak Vahal, Tal-Panvel, Dist- Raigad - 410206	25.04.2024, 09.04.2024, ₹ 24,30,778/- + Interest + All Other Charges
5	Mr. Ravikant Ramakant Ahire & Mrs. Bhagyashri Ravikant Ahire LAN- 00703010000204 & 007030200000990	Flat No. 705, 7th Floor, Wing -B Niraj City Phase II, S. No. 55, H. No.6, Village -Barave, Tal-Kalyan, Dist- Thane - 421301	25.04.2024, 09.04.2024, ₹ 29,71,677/- + Interest + All Other Charges

The steps are being taken for substituted service of notice. The above Borrower/Co- Borrower and Guarantor (s) (Wherever applicable) are hereby called upon to make payment of outstanding amount within 60 days from the date of publication of this notice, failing which further steps will be taken after expiry of 60 days from the date of this notice under sub-section (4) of section 13 of Securitization and Re-Construction of Financial Assets and Enforcement of Security interest Act, 2002.

Place: Mumbai, Date:31.05.2024

Authorised Officer, Cent Bank Home Finance Limited, Mumbai.

MOONBURG POWER PRIVATE LIMITED
CIN: U70200MH2022PTC384178
Regd. Office: Tower No. 4, Third Floor, Equinox Business Park, Kurla West, Mumbai 400070
Phone: 022-69015454 • Email: cs.moonburg@theleela.com • Website: www.theleela.com

EXTRACT OF STATEMENT OF AUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE YEAR ENDED 31ST MARCH 2024 (₹ in Lakhs)

Sr. No.	Particulars	Year ended	
		31 March 2024	31 March 2023
1	Total Income from Operations	6.34	0.53
2	Net Profit / (Loss) before tax	(2,110.43)	(2.99)
3	Profit / (Loss) after tax	(2,110.43)	(2.99)
4	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(2,105.06)	(2.99)
5	Paid up Equity Share Capital	1.00	1.00
6	Reserves (excluding Revaluation Reserve)	(1,265.21)	(2.99)
7	Securities Premium Account	-	-
8	Net worth	(1,264.21)	(1.99)
9	Paid up Debt Capital / Outstanding Debt	46,571.79	-
10	Outstanding Redeemable Preference Shares	-	-
11	Debt Equity Ratio (in times)	(36.84)	NA
12	Earnings Per Share (Face Value of Rs. 10 each)		
	1. Basic (in Rs):	(21,104.32)	(29.89)
	2. Diluted (in Rs):	(21,104.32)	(29.89)
13	Capital Redemption Reserve	NA	NA
14	Debenture Redemption Reserve	NA	NA
15	Debt Service Coverage Ratio (in times)	0.48	NA
16	Interest Service Coverage Ratio (in times)	0.48	NA

Note:

a) The above is an extract of the audited consolidated financial results for the year ended 31st March 2024 which have been approved by the Board of Directors at its meeting held on 30th May, 2024, subjected to limited review by statutory auditors and filed with the Stock Exchanges under Regulation 33 and 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015, as amended. The full format of the aforesaid financial results are available on the website of the Company and Stock Exchange ie **www.theleela.com** and **www.bseindia.com** respectively.

b) For the other line items referred in regulation 52 (4) of the LODR Regulations, pertinent disclosures have been made to BSE Stock Exchange and can be accessed on the **www.bseindia.com**.

c) There is Nil impact on net profit / loss, total comprehensive income or any other relevant financial item(s) due to change(s) in accounting policies.

For and on behalf of the Board of Directors of

Moonburg Power Private Limited

Sd/-

Ravi Shankar
Director
DIN: 07967039

Date : 30th May, 2024
Place : Mumbai

MOONBURG POWER PRIVATE LIMITED
CIN: U70200MH2022PTC384178
Regd. Office: Tower No. 4, Third Floor, Equinox Business Park, Kurla West, Mumbai 400070
Phone: 022-69015454 • Email: cs.moonburg@theleela.com • Website: www.theleela.com

EXTRACT OF STATEMENT OF AUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH 2024 (₹ in Lakhs)

Sr. No.	Particulars	Quarter ended	Year ended	
		31 March 2024	31 March 2024	31 March 2023
1	Total Income from Operations	1.84	6.34	0.53
2	Profit / (Loss) before tax	(1,209.11)	(4,208.08)	(2.99)
3	Profit / (Loss) after tax	(1,209.11)	(4,208.08)	(2.99)
4	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(1,209.11)	(4,208.08)	(2.99)
5	Paid up Equity Share Capital	1.00	1.00	1.00
6	Reserves (excluding Revaluation Reserve)	(3,368.23)	(3,368.23)	(2.99)
7	Securities Premium Account	-	-	-
8	Net worth	(3,367.23)	(3,367.23)	(1.99)
9	Paid up Debt Capital / Outstanding Debt	46,571.79	46,571.79	-
10	Outstanding Redeemable Preference Shares	-	-	-
11	Debt Equity Ratio (in times)	(13.83)	(13.83)	NA
12	Earnings Per Share (Face Value of Rs. 10 each)			
	1. Basic (in Rs):	(12,091.11)	(42,080.80)	(29.89)
	2. Diluted (in Rs):	(12,091.11)	(42,080.80)	(29.89)
13	Capital Redemption Reserve	NA	NA	NA
14	Debenture Redemption Reserve	NA	NA	NA
15	Debt Service Coverage Ratio (in times)	(0.03)	(0.04)	NA
16	Interest Service Coverage Ratio (in times)	(0.03)	(0.04)	NA

Note:

a) The above is an extract of the audited standalone financial results for the quarter and year ended 31st March 2024 which have been approved by the Board of Directors at its meeting held on 30th May, 2024, subjected to audit by statutory auditors and filed with the Stock Exchanges under Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015, as amended. The full format of the aforesaid financial results are available on the website of the Company and Stock Exchange ie **www.theleela.com** and **www.bseindia.com** respectively.

b) For the other line items referred in regulation 52 (4) of the LODR Regulations, pertinent disclosures have been made to BSE Stock Exchange and can be accessed on the **www.bseindia.com**.

c) There is Nil impact on net profit / loss, total comprehensive income or any other relevant financial item(s) due to change(s) in accounting policies.

For and on behalf of the Board of Directors of

Moonburg Power Private Limited

Sd/-

Ravi Shankar
Director
DIN: 07967039

Date : 30th May, 2024
Place : Mumbai

YOGI INFRA PROJECTS LIMITED									
(Formerly, Yogi Sangh Wion (India) Limited)									
Registered Office : 205, Raigad Darshan, Opp. Indian Oil Colony, J P Road, Andheri (West), Mumbai - 400 053									
E MAIL : complianceofficeryogi@gmail.com, website www.yoginfraprojects.co.in									
Statement of Standalone and Consolidated Audited Financial Results for the Year Ended 31st March, 2024									
(Rs in Lakhs except EPS)									
Sr. No.	PARTICULARS	Standalone				Consolidated			
		Quarter Ended		Year Ended		Quarter Ended		Year Ended	
		31-Mar-24 Audited (I)	31-Mar-23 Audited (II)	31-Mar-24 Audited (III)	31-Mar-23 Audited (IV)	31-Mar-24 Audited (V)	31-Mar-23 Audited (VI)	31-Mar-24 Audited (VII)	31-Mar-23 Audited (VIII)
1	Total Income from Operations (Net)	10.97	4.06	22.18	17.41	27.70	31.55	14643.82	93.59
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	3.29	-3.72	-11.97	-16.32	229.47	1.81	174.86	-30.04
3	Net Profit/(Loss) from ordinary activities after tax	3.29	(3.72)	-11.97	-1.99	220.99	-13.16	105.19	-48.83
4	Net Profit/(Loss) for the period after tax (after extra ordinary items)	3.29	(3.72)	-11.97	-1.99	159.79	-13.17	105.19	-48.83
5	Total Comprehensive Income for the period after tax (Comprising Profit/(Loss) for the period after tax and other Comprehensive Income after Tax	3.29	-3.72	-11.97	-1.99	159.79	-13.17	105.19	-48.83
6	Equity Share Capital	1684.58	1684.58	1684.58	1684.58	1684.58	1684.58	1684.58	1684.58
7	Reserve excluding Revaluation Reserve as per Balance Sheet of Previous accounting year	(230.34)	1,787.99	(230.34)	(218.37)	1960.07	1787.99	1960.07	1787.99
8	Earning Per Share of Rs. 10/- each for continued operations								
	(a) Basic	0.02	-0.02	-0.07	-0.01	0.95	-0.08	0.62	-0.29
	(b) Diluted	0.02	-0.02	-0.07	-0.01	0.95	-0.08	0.62	-0.29
Notes:									
1. The above is an extract of the detailed format of quarterly financial results filed with the stock exchange under regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly financial results are available on the Stock Exchanges Website www.bseindia.com and Companies website www.yoginfraprojects.co.in									
By Order of the Board of Directors For YOGI INFRA PROJECTS LTD Sd/- Sanjay Agarwal Director DIN:00462902									
Place : Mumbai Date :MAY 30, 2024									



BANG OVERSEAS LTD.

Registered Office :405-406, Kewal Industrial Estate, Senapati Bapat Marg, Lower Parel(W) Mumbai City MH 400013 IN CIN:L51900MH1992PLC067013
Tel: + 912266607965/67, Fax:+912266607970, Email : cs@banggroup.com Web: www.banggroup.com

Extract of Standalone and Consolidated Audited Financial Results for the Quarter and Year Ended 31st March 2024

(Rs. in Lakhs except share per data)

Particulars	Standalone				Consolidated					
	Quarter Ended		Year Ended		Quarter Ended		Year Ended			
	31.03.2024 Unaudited	31.12.2023 Unaudited	31.03.2023 Unaudited	31.03.2024 Audited	31.03.2023 Audited	31.03.2024 Unaudited	31.12.2023 Unaudited	31.03.2023 Unaudited	31.03.2024 Audited	31.03.2023 Audited
Total income from Operations	3,715.18	3,830.32	3,566.39	13,660.31	12,458.19	3,722.56	3,761.48	3,335.36	13,666.51	11,970.64
Net Profit / (Loss) before Tax (Before Exceptional and Extraordinary Items)	(12.75)	(289.25)	49.21	(728.68)	339.58	(52.33)	(323.10)	50.45	(845.90)	351.58
Net Profit / (Loss) before Tax (After Exceptional and Extraordinary Items)	(12.75)	(289.25)	49.21	(728.68)	339.58	(52.33)	(323.10)	50.45	(845.90)	351.58
Net Profit / (Loss) after Tax (After Exceptional and Extraordinary Items)	1.82	(288.05)	9.08	(720.24)	120.18	(38.16)	(322.04)	1.01	(837.60)	115.11
Other Comprehensive Income	0.20	-	2.48	0.20	2.48	(0.27)	-	2.33	(0.27)	2.33
Total Comprehensive Income (Comprising Profit/(Loss) after Tax and other comprehensive income after Tax)	2.02	(288.05)	11.56	(720.04)	122.66	(38.43)	(322.04)	3.34	(837.87)	117.44
Equity Share Capital (Face value of Rs. 10/- per share)	1,356.00	1,356.00	1,356.00	1,356.00	1,356.00	1,356.00	1,356.00	1,356.00	1,356.00	1,356.00
Reserves (Excluding Revaluation Reserves as per Balance Sheet of previous Year)				6,706.47	7,426.50				7,575.37	8,413.17
Earnings Per Share (of 10 each) (in Rs.)										
(a) Basic	0.01	(2.12)	0.07	(5.31)	0.89	(0.28)	(2.37)	0.01	(6.18)	0.85
(b) Diluted	0.01	(2.12)	0.07	(5.31)	0.89	(0.28)	(2.37)	0.01	(6.18)	0.85

Notes:

1) The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on 30th May 2024.

2) The above results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS), prescribed under Section 133 of the Companies Act, 2013 and other recognised accounting practices and policies to the extent applicable.

3) Figures of the last quarter are the balancing figures in respect of the full financial year and published year to date figures up to the third quarter of relevant financial year.

4) Figures of the previous period have been regrouped/rearranged wherever necessary/practicable to conform to the current presentation.

5) The above is an extract of the detailed format of Financial Results filed with the Stock Exchanges under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of Financial Results are available on the Stock Exchange websites www.nseindia.com www.bseindia.com and on the Company's website www.banggroup.com

For Bang Overseas Limited
Sd/-
Brigopal Bang
Chairman & Managing Director
DIN:00112203

Place : Mumbai
Date : 30th May 2024

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Code of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NSE INFOTECH SERVICES LIMITED

RELEVANT PARTICULARS	
1. Name of the Corporate Person	NSE INFOTECH SERVICES LIMITED
2. Date of Incorporation of Corporate Person	02/08/2006
3. Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai
4. Corporate Identity Number of Corporate Person	U72900MH2006PLC163468
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	Exchange Plaza, Plot C-1, Block G Bandra-Kurla Complex, Bandra (East), Mumbai, Maharashtra, India, 400051
6. Liquidation commencement date of Corporate Person	30/05/2024
7. Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBB/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Videshwar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email id registered with IBB: brupadhyay@hotmail.com Claims to be sent on Email id: brupadhyay.ip@gmail.com
8. Last date for submission of claims.	29/05/2024

Notice is hereby given that **NSE Infotech Services Limited** has commenced voluntary liquidation on 30th May, 2024.

The stakeholders of **NSE Infotech Services Limited** are hereby called upon to submit a proof of their claims, on or before 29th June, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Bharat Ramakant Upadhyay
Date: 31/05/2024
Place: Mumbai

PREMIER ROAD CARRIERS LIMITED
CIN: L53090MH1966PLC425986
Regd Off. : 901, 8-Wing, Dalmati Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021
Ph. No. +91-22-67140677 Email : info@primed.co.in, Website : www.primed.co.in

Extract of Audited Standalone Financial Results for the Quarter and year ended 31st March, 2024 (₹ in Lakhs)

Sl. No.	Particulars	Quarter ended		Year ended	
		31/03/2024 (Audited)	31/12/2023 (Unaudited)	31/03/2023 (Audited)	31/03/2024 (Audited)
1	Total Income from Operations (net)	8991.35	8329.30	7456.91	33399.51
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	418.18	355.72	657.41	1235.11
3	Net Profit/ (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	418.18	355.72	657.41	1235.11
4	Net Profit/ (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	340.40	255.11	186.13	938.70
5	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	284.36	251.04	227.56	889.98
6	Paid up Equity Share Capital (Face Value of Rs. 10/- Per Share)	1042.50	1042.50	1042.50	1042.50
7	Earning Per Share (of Rs. 10/- each) (Not Annualised): (in Rs.)	2.73	2.41	2.18	8.35
	Basic & Diluted				6.49

Notes:

Notes: 1. The above results have been reviewed by the Audit committee and approved by the Board of Directors at their meeting held on 30th May, 2024

2. The above is an extract of the detailed format of the financial results for the quarter and year ended 31st March, 2024 filed with CSE Ltd under Regulation 33 of the SEBI (LODR) Regulations, 2015. The full format of the said results are available on the stock exchange website https://www.cse-india.com/ and on the Company's website www.primed.co.in

For Premier Road Carriers Limited
Sd/-
Vijay Kumar Gupta
Managing Director
DIN: 00798748

Date: 01/06/2024
Place: Mumbai



Bank of Baroda

E VIJAYA, DOMBIVLI (EAST) BRANCH:- Vaishampayan Bldg., Babasaheb Joshi Road, Off-Phadke Road, Dombivli (E) 421 201
Phone : 0251-2456336 | Phone : vjdome@bankofbaroda.com

POSSESSION NOTICE

[Rule 8(1) of Security Interest (Enforcement) Rules, 2002]

WHEREAS

The undersigned being the Authorized Officer of **Bank of Baroda** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (Act 54 of 2002) and in exercise of powers conferred under section 13(12) read with rule 8, 9 of the Security Interest (Enforcement) Rules, 2002 issued a **Demand Notice Dated 07-03-2024** calling upon the borrowers/guarantors **Mrs. Rekha Ravi Ballur, Residential Flat No. 101& 102 admg about 360sq ft (Total 670 sq ft), built up area on the 1st floor in the building known as Shankar Paravati CHS LTD Ganesh Nagar Opposite to Star Colony Dombivli East on land Bearing Sr. No. 137 Hissa No. 02 at Village Sagan Manpada Road Dombivli East 421201 Taluka Kalyan Dist Thane and with in KDMC limit**, and also owner of the property / surety to repay the amount mentioned in the Notice being **Rs. 26,68,091/- (Rupees Twenty Six lakhs Sixty Eight Thousand Eighty One Only)** as on 29-02-2024 with future interest thereon at contractual rate due from + incidental expenses, Bank Charges etc within 60 days from the date of the said notice.

As the borrower / guarantors / mortgagors have failed to repay the amount, notice is hereby given to the borrower / guarantors / mortgagors of the property and the public in general that the undersigned has taken **Possession** of the property mortgaged to the Bank, described herein below in exercise of powers conferred on him / her under Section 13(4) of the said Act read with rule 9 of the said rules on this **28th of May of the year 2024**.

The borrowers / guarantors / mortgagors in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bank of Baroda, Dombivli (East) Branch for an amount of **Rs. 26,68,091/- (Rupees Rupees Twenty Six lakhs Sixty Eight Thousand Eighty One Only)** as on 29-02-2024 with future interest thereon at contractual rate due from + Penal Interest, Incidental Expenses, Bank charges etc till realization.

DESCRIPTION OF THE IMMOVABLE PROPERTY

Mrs Rekha Ravi Ballur Wio Ravi Ballur flat No. 101 and 102 admg about 360Sq ft (Total Area 670Sq. ft) built up area on the 1st floor in the building known as Shankar Paravati CHS LTD Ganesh Nagar opposite to star colony Dombivli East on the Land Bearing Sr. No. 137 Hissa No. 2 at Village Sagan Manpada Road Dombivli East 421201 Taluka Kalyan District Thane Sub District of Thane Within KDMC limit Flat Boundaries : East - Lambodar CHS West - Open Plot South- Flat No. 103 North- Ganesh Plaza Land Boundaries : East - Lambodar CHS West - Open Plot South - Open Plot North - Ganesh Plaza

Date : 28-05-2024
Place : Dombivli East

Sd/- AUTHORIZED OFFICER
Bank Of Baroda, Dombivli (East) Branch

<

नवाकाळ शब्दकोडे-११३

आडवे शब्द –

२. व्यापारउदीम करणारी संस्था
४. संन्याशाची लाकडी पादत्राणे
७. पाहुणचार, सरबराई
११. निर्दोष, अनघ
१२. लोपाछपीचा खेळ
१३. अवेळ, दुष्काळ
१५. भांडण
१७. मोठी वाटी
१८. कुल, घराणे
१९. द्रौपदीचे माहेर
२१. शंभर
२२. कवितेचा अलंकार
२४. फाजील, वात्रट
२५. विविधरंगी
२६. पौष्टिक तेलबियांचा प्रकार
२७. आळी
२९. न्यून
३०. संकोच
३१. मिठी
३३. विव्त्रीचा दर
३४. अशक्त, दुर्बळ
३५. झुकलेला
३७. गौरीच्या सणाचा नैवेद्य
४०. वाचताना कंटाळा न येणारे
४४. बाहेरून चिकूसारखे दिसणारे विदेशी फळ
४५. रानटी
४६. दिमाख
४८. अभ्रिय चवीचे
५०. साईबाबांची शिकवण - श्रद्धा और xxx
५२. मृत्तिका
५३. किंचित गरम
५५. कनिष्ठ, लहान (गाव)
५६. नूतन
५८. लगेच, पटदिशी
६०. दया दाखवणे
६१. थोरवी
६३. बछडा
६५. कापसाची एक जात, शात्मली
६७. उन्हाळ्याच्या शेवटी अचानक येणारी पावसाची सर
७०. खूप लाडकी व्यक्ती
७३. कयास, अंदाज, अदमास
७५. टेंभा
७६. जमीन, घरणी
७८. निकाल, शेवट
७९. कपोल
८०. घोड्याच्या पायाला टोकलेला पत्रा
८१. अर्धी
औंजळ
८३. नियंत्रण
८६. दिवंगत
९०. वर्ष
९२. वटवृक्ष
९३. गोंगाट, गलका
९७. विश्वासघात करणे
१००. मूर्तीभोवती सुशोभित चौकट
१०१. गृह, घर
१०३. अरिष्ट, संकट, अडथळा
१०४. मकरंद
१०५. शरीर
१०६. अस्वस्थता
१०७. श्रीकृष्ण
१०९. उमर
११०. मधुर, गोड
१११. लाभणे, प्राप्त होणे
११२. कालवा हिंदीत

उभे शब्द –
१. वारा, मुलांचे एक नाव
२. पक्षाघात
३. हरणांची एक जात
४. भांडण
५. पेच, खळी, मोठी पळी
६. निबिड, घट्ट
७. इच्छा, आशा
८. तोंडदेखले, वरकरणी
९. उर्दतून आलेला लोकप्रिय काव्यप्रकार
१०. टिकाव, निभाव
१३. स्त्रियांचा पायाच्या अंगठ्यातला रुप्याचा दागिना,
१४. अरण्य, रान, जंगल
१६. कलंक लागलेला
१८. खुब्या, बारकावे
२०. पावसाचे पाणी पिणारा पक्षी
२१. धूर्त
२३. मलीन
२५. करमणूक
२७. पेढ्याच्या आकाराचा डबा
२८. संपूर्ण
३०. सुंदर स्त्री
३२. भावाची बायको
३३. लचंड
३४अ. लेखणीचा सुटसुटीत प्रकार
३६. पोळी/भाकरी
भाजण्याचा पत्रा
३८. तजेला
३९. अपशब्द
४१. भांडण

अमेरिकेचा माजी राष्ट्राध्यक्षच दोषी ठरला

» पान १ वरून

संबंधांचा मुद्दा प्रसिध्दीमाध्यमांमध्ये पुन्हा उपस्थित करू नये म्हणून ट्रम्प यांनी आपला वकील मायकल कोहेन यांच्याकरी तिला १ लाख ३० हजार डॉलर दिले होते. त्या निवडणुकीत ट्रम्प विजयी झाले. त्यानंतर २०१८ मध्ये स्टॉर्मी डॅनियल प्रकरण पुन्हा उजेडात आले.

स्टॉर्मीन प्रसारमाध्यमांना दिलेल्या मुलाखतींमध्ये असे म्हटले होते की, डोनाल्ड ट्रम्प आणि तिची जुलै २००६ मध्ये एका गोल्फ स्पर्थेदरम्यान भेट झाली होती. ट्रम्प यांनी तिच्याशी कॅलिफोर्निया आणि नेवाडादरम्यान असलेल्या लेक ताहो रिसॉर्टमध्ये शरीरसंबंध ठेवले होते. पुढे ट्रम्प यांच्याशी तिचे संबंध दुरावले. २०१६ मध्ये निवडणुकीच्या काळात वकील कोहेन यांनी तिला ट्रम्प

यांच्याशी झालेल्या लैंगिक संबंधांबद्दल प्रसारमाध्यमात काहीही न बोलण्यासाठी १ लाख ३० हजार डॉलर लांच दिली होती. गप्प न राहिल्यास तिला कायदेशीर कारवाई करण्याची धमकी दिली होती.

व्यक्तिगत किंवा गोपनीय गोष्टींबद्दल वाच्यता न करण्यासाठी एखाद्याला पैसे देणे हे अमेरिकेत बेकायदेशीर कृत्य ठरत नाही. मात्र या पैशांची नोंद वकील मायकल कोहेन यांनी ट्रम्प यांच्या खात्यात व्यवसाय म्हणून दाखवून मतदारांना फसविले असे सिध्द झाल्याने डोनाल्ड ट्रम्प अडचणीत आले. त्यांनी आपल्या व्यावसायिक व्यवहारांमध्ये ही रक्कम जाणदेशीर बाबींसाठी केलेला खर्च म्हणून दाखवली होती. ट्रम्प यांनी ही रक्कम निवडणुकीच्या काही दिवस आधी दिली होती. त्यामुळे मतदारांवर प्रभाव

पडू शकेल, अशी माहिती लपविल्याचा आरोप जिल्हा न्यायालयात ट्रम्प यांच्यावर ठेवण्यात आला होता. या प्रकटनात न्यायालयाने ट्रम्प यांना दोषी ठरवले आहे. अमेरिकेच्या राष्ट्राध्यक्षापची निवडणूक याच वर्षी होऊन ५ नोव्हेंबरला निकाल आहे. ट्रम्प हे या निवडणुकीत रिपब्लिकन पार्टीचे उमेदवार आहेत. डेमोक्रेटिक पार्टीचे उमेदवार आणि विद्यमान राष्ट्राध्यक्ष जो बायडेन यांच्याशी ट्रम्प यांची लढत होणार आहे. या गुन्हात दोषी ठरले असले तरी ट्रम्प यांच्या उमेदवारीवर त्याचा काहीही परिणाम होणार नाही. कारण गुन्हेगारी पार्श्वभूमी असलेल्या उमेदवारांना निवडणूक लढविण्यापासून रोखण्याची तरतूद अमेरिकन कायद्यात नाही. डोनाल्ड ट्रम्प यांच्यावर अशाच प्रकारच्या आणखी तीन गुन्हेगारी प्रकरणांचे खटले सुरू आहेत.

पुण्याचे जिल्हाधिकारी दिवसेंची मतमोजणीआधी बदली करावी

» पान १ वरून

अशा विविध पदांवर काम करत पुण्यातच ठाण मांडून आहेत. त्यासाठी त्यांनी त्यांच्या राजकीय हितसंबंधांचा आधार घेतला आहे. सुहास दिवसे यांनी माझ्या कार्यकाळात झालेल्या जमीन अधिग्रहण प्रकरणांची आधीच चौकशी पुरू केलेली असताना २८ मे रोजी त्यांनी खेडच्या तहसील कार्यालयात पुन्हा छापा टाकला. सुहास दिवसे यांनी हे खेड आळंदीच्या आमदारांच्या प्रभावाखाली केले आहे.

दिवसे निवडणुकीच्या काळात सतत खेड आळंदीच्या आमदाराला भेटत होते. या आमदाराचा दिवसे यांना त्यांच्या प्रशासकीय सेवेच्या सुरुवातीपासून पाठिंबा राहिला आहे. आगामी दिवसे यांची बदली होणे आवश्यक आहे.

ठाणे शहरात ५ जूनपासून १० टक्के पाणी कपात

■ ठाणे

मुंबई महानगरपालिकेने पाणी पुरवठ्यात ५ टक्के कपात करण्याचा निर्णय घेतला आहे.ही पाणी कपात लागू झाल्यानंतर ठाणे शहरातील काही भागातही पाच टक्के पाणी कपात लागू झाली आहे. ५ जूनपासून ही पाणी कपात १० टक्के होणार आहे. ठाणे महापालिका क्षेत्रात विविध स्त्रोतांमधून एकूण ५९० एमएलडी पाणीपुरवठा करण्यात येतो. त्यापैकी, ८५ एमएलडी पाणी हे मुंबई महापालिकेच्या स्त्रोतांतून ठाण्याला मिळते.या पाणी कपातीच्या कालावधीत पाण्याचा

४२. जसा, ज्याप्रमाणे
४३. विशेष
४४. मुकुट
४७. प्रवासातील अंतर, मजल
४८. चिखल
४९. कृष्णाचे भूपाळीतले नाव
५१. गोंधळात पडणे
५२. गर्दन
५३. हळद-कुंकवाचा करंडा
५४. टिंगल
५७. धुंदी, कैफ
५९. कोणत्याही एकाच रंगाची गाय
६०. तुण, हरळी
६२. डासांमुळे होणारा एक आजार
६४. तमाशा, लोकनाट्य
६५. सखी, मैत्रीण
६६. समय
६७. संपत्ती
६९. ठार करणे
७१. थेट, परस्पर
७२. अखंड कापडाचे ठाण
७३. कुबेराची राजधानी
७४. दया, करुणा
७७. भस्म, खाक
८२. श्रीकृष्ण
८४. कच खाणे, अडखळणे
८५. तिखटमिठाचा रव्याचा पदार्थ
८७. चकचकीत
८८. रामाचा एक भाऊ
८९. शिक्षा
९१. कंठ
९२. मुंडण
९४. क्षत, घाव
९५. फासळ्या
९६. दादागिरी
९७. श्रीविष्णूचे एक नाव
९८. धार्मिक व्रत
९९. शिळा, पाषाण
१०२. विष्णू
१०३. ताटातूट
१०६. मुकाम
१०८. वित्त, पैसा

●

नवाकाळ कोडे क्रमांक ११२ चे उत्तर

आडवे शब्द : १. उलगडा
४. आपमतलबी
९. धनको
११. प्रभा
१२. डबके
१४. डर
१५. कमोदिनी
१७. हजरजवाबी
२०. कर्ताण
२१. बडवा
२२. धोंड
२३. सन्मती
२४. मरगळ
२७. भीष्म
२८. हळहळ
३०. गत
३१. बाहू
३२. जलदुर्ग
३५. तमारी
३७. वादग्रस्त
३९. साय
४०. पारंगत
४१. अंगारा
४२. नाला
४३. बिरबल
४५. दगा
४६. गात्र
४७. पथ
४९. मानी
५०. लग
५२. गार
५३. सारी
५४. अर्धशिशी
५७. सुरमा
५९. कटोरा
६२. नवा
६३. खडाजंगी
६४. अमलताश
६६. अलग
६८. रक्षा
६९. नस
७०. शहाणीव
७३. परीस
७५. फुकट
७७. अधर
७८. गदा
८०. बदमाष
८३. बेदरकार
८६. सैली
८७. रास
८८. बाणेदार
९०. रीम
९१. खळगा
९४. लाकूड
९६. दारुण
पराभव
९९. खोचक
१०१. सदा
१०२. पोटीस
१०३. लंब
१०४. कसब
१०६. सूत्र
१०७. परिणय
१०९. वादंग
११०. हरीहरेश्वर
१११. आयता **उभे शब्द :** १. उभा
जन्म
२. गरज
३. टव
५. पडता
काळ
६. मरण
७. लकब
८. बीमोड
९. धनी
१०. कोरडवाहू
११. प्रहसन
१२. डबीर
१३. केवळ
१६. दिवाभीत
१८. रती
१९. वाममार्ग
२५. गलितगात्र
२६. हळद
२८. हरी
२९. हवाला
३०. गस्त
३१. बायबल
३२. जर्गा
३३. लग
३४. दुतर्फा
३६. मारा
३८. ग्रह
३९. सार
४०. पाटप
४१. अंगारक
४२. नाथ
४३. बिनी
४४. लग्नागिने
४७. परी
४८. वर्धन
४९. माशी
५१. निरलस
५३. सारा
५५. शिवार
५६. धडा
शिकवणे
५७. सुमन
५८. माता
६०. टोचणी
६१. कलप
६५. शशधर
६७. गरीब
७१. हार
७२. वग
७४. सदरा
७६. भंबेरी
७७. अकारण
७९. दासी
८१. मासला
८२. क्षर
८४. दमदाटी
८५. मळभ
८८. बाड
८९. दाणादाण
९१. खराब
९२. गावकरी
९३. रंच
९५. कूर्म
९७. रुसवा
९८. पलंग
९९. खोबरे
१००. कसूर
१०१. सरिता
१०२. पोक
१०५. सह
१०७. पय
१०८. यक्ष

देशात उष्णतेच्या लाटेचा हाहाकार

» पान १ वरून

संख्या वाढत आहे. काल देशातील ६ राज्यांमध्ये उष्णतेच्या लाटेमुळे ७२ जणांचे बळी गेले. यातील ४४ जणांचा मृत्यू बिहारमध्ये झाले. ओडिशाच्या राउरकेलामध्ये ६ तासांत १० जण मृत्युमुखी पडले. तर राजस्थानात ५ जणांचा मृत्यू झाला. याशिवाय झारखंडमध्ये ४,

इतकी वाढ झाल्याचे पाहायला मिळाले आहे. नागपूरमधील काही भागातही तापमानानेही पन्नाशी ओलांडली आहे. लखनौमध्ये तीस वर्षांतील सर्वाधिक तापमान आहे. विशेष करून संपूर्ण उत्तर भारतातील सगळ्याच राज्यांमध्ये उष्णतेची लहर पाहायला मिळत असून, तापमान सरासरीपेक्षा पाच अंशाने जास्त

दिल्लीत भीषण पाणीटंचाई सरकारची सुप्रीम कोर्टात धाव

» पान १ वरून

दिल्लीच्या आप मंत्र्यांच्या निवासस्थानाबाहेर निदर्शनेही केली. केजरीवाल सरकारमुळेच पाणीटंचाई झाली असा भाजपाचा आरोप आहे तर शेजारी राज्य पाणी सोडत नसल्याचे कारण केजरीवाल सरकार सांगत आहे. वाढती पाणीटंचाई लक्षात घेता दिल्ली सरकारने नागरिकांवर निर्बंधही घातले आहेत. यात दुचाकी किंवा चाचराकी धुण्यासाठी पिण्याच्या पाण्याचा वापर करू नये. विनाकारण पाण्याचा अपव्यय करणाऱ्या लोकांवर कारवाई केली जाईल असे सांगितले आहे. यासाठी दिल्ली सरकारने सुमारे २०० पथके तयार केली आहेत, जी दिल्लीतील विविध भागांत छापे टाकत आहेत. मुख्यमंत्री अरविंद केजरीवाल यांनी भाजपा नेत्यांना राजकीय मतभेद बाजूला ठेवून राजधानीतील जलसंकटाचा सामना करण्यासाठी एकत्र काम करण्याचे आवाहन केले. कडक उन्हामुळे पाण्याची मागणी खूप वाढली आहे आणि शेजारच्या राज्यांमधून दिल्ली ते पाणी सोडले जाते तेही कमी झाले आहे. म्हणजे मागणी खूप वाढली आणि पुरवठा कमी झाला. हा प्रश्न सर्वांनी मिळून सोडवायचा आहे, असे केजरीवाल यांनी म्हटले आहे.

उत्तर प्रदेश ८ आणि दिल्लीत १ मृत्यू झाला. विदर्भात गेल्या २ दिवसांत ७ जणांचा मृत्यू झाला आहे. एकट्या उत्तर प्रदेशात यंदाच्या उन्हाळ्यात आतापर्यंत १६७ लोकांना जीव गमवायला लागला आहे. देशात सध्या नवतापा म्हणजे उष्णतेचे नऊ दिवस सुरू आहेत. नवतापाचा आज ७ वा दिवस होता. काल पाड्यातील मुंगेरपूर येथील तापमान ५२.९ डिग्री सेल्सियसवर पोहोचल्याचा दावा करण्यात आला. हा दिल्लीतील उष्णतेचा उच्चांक असल्याचे म्हटले जात आहे. नजफगढ येथे ४९.१ अंश सेल्सिअस, तर सफदरगंज ४६.८ अंश सेल्सिअस तापमान नोंदवले गेले. १९४४ नंतर दिल्लीत पहिल्यांदाच तापमानात

असल्याचे सांगितले जात आहे. हे तापमान आणखी काही दिवस रेकॉर्डब्रेक राहणार असल्याचा अंदाज आहे. महाराष्ट्रात मुंबई, वर्धा, नागपूर, चंद्रपूरमध्ये उष्णतेची लाट राहणार आहे. मुंबई, ठाणे, पालघर येथे तापमान उष्ण आणि दमट असेल. त्यामुळे घामाच्या धारा वाहतील. तर काही ठिकाणी १ जून रोजी पाऊस होणार आहे. ३ ते ९ जून या काळात महाराष्ट्रातील बहुतेक जिल्ह्यात वारे आणि विजांसह पाऊस होणार आहे. या काळात शेतकऱ्यांना हळदीची पेड पाडून घेता येईल आणि उसाच्या सन्या काढून घेता येतील. उच्च उन्हाट्यासाठी हा पाऊस चांगला असेल, असे कृषी तज्ज्ञांचे म्हणणे आहे.

जम्बो ब्लॉकमुळे मुंबईकरांचे हाल लोकलचे वेळापत्रक विस्कळीत

» पान १ वरून

प्रमाणात वाहतूक कोंडी झाली होती. मात्र, या मार्गावर ट्रेलर घसरल्याने मुंबईहून एग्रेलीकडे येणारी वाहतूक मंदावली होती. यामुळे दीड ते दोन किलोमीटर लांब वाहनांच्या रांगा लागल्या होत्या. दरम्यान, या काळात लोकांना पर्यायी सेवा उपलब्ध करून देण्यासाठी मेट्रोच्या फेऱ्या वाढविण्यात येतील, असे मुंबई महानगर प्रदेश विकास प्राधिकरणातील (एमएमआरडीए) अधिकाऱ्यांनी स्पष्ट केले. तर या पार्श्वभूमीवर पुण्याहून मुंबईकडे जाण्यासाठी ४० जादा एसटी बस सोडण्यात आल्या.

आसामच्या शाळेत पहिली रोबोट शिक्षिका

» पान १ वरून - या महत्त्वाकांक्षी योजनेअंतर्गत मार्केटलॅक्स एज्यु-टेक या कंपनीच्या सहकार्याने आयरिसची निर्मिती करण्यात आली आहे. विद्यादानाच्या क्षेत्रात एआय आधारित तंत्रज्ञानाचा किती उपयोग होऊ शकतो हे आयरिसच्या माध्यमातून स्पष्ट झाले आहे. कारण आयरिसमुळे मुलांचा शिकण्याकडे ओढा वाढीस लागल्याचे दिसून आले आहे. भविष्यात ईशान्येकडील राज्यांमध्ये शिक्षण क्षेत्रात आयरिससारख्या रोबोट शिक्षकांचा वापर वाढविण्याचा निती आयोगाचा विचार आहे.

भारतीय स्टेट बँक

कॉर्पोरेट सेंटर, स्टेट बँक भवन, मादाम कामा मार्ग, मुंबई – ४०००२१

सूचना

भागधारकांच्या हे निदर्शनास आणून दिले जात आहे की एसबीआयच्या र. १० दर्शनी मूल्याच्या भागाचे र. १ मध्ये विभाजन झाल्याच्या अनुषंगाने, बँकेद्वारे निर्गमित केलेल्या र. १० दर्शनी मूल्य असलेल्या भाग प्रमाणपत्रांची वैधता दिनांक २२ नोव्हेंबर २०१४ पासून समाप्त झाली आहे. याविषयीची अधिसूचना भारतीय राजपत्रात दिनांक ०५.११.२०१४ या दिवशी प्रसिद्ध करण्यात आली होती. या अनुषंगाने सर्व हस्तांतरिता, या सुरुनेत दिले गेलेले भाग तपशील हे र. १ दर्शनी मूल्य असणाऱ्या भाग प्रमाणपत्रांचे आहेत. याद्वारे सूचना देण्यात येत आहे की बँकेच्या खालील नमुद केलेल्या प्रतिभूतींचे भाग प्रमाणपत्र (प्रमाणपत्रे) यथायोग्य पूर्ण झालेल्या हस्तांतरण विलेखा (विलेखां) सह / शिवाय, उक्त भागाचे यथाविधि नोंदणीकृत धारक/ धारकांकडून हरवली/ गहाळ झाली आहेत आणि त्यांनी त्यांच्या नावे प्रतिलिपी भाग प्रमाणपत्र (प्रमाणपत्रे) निर्गमित करण्याकरिता बँकेकडे अर्ज केला आहे. उक्त भागासंबंधी कोणत्याही व्यक्तीचा दावा असल्यास त्यांनी तो दावा बँकेचे ट्रान्स्फर एजंट मेसर्स अलकित असाईनमेंट्स लिमिटेड, २०५–२०८, अनारकली कॉम्प्लेक्स, झेंडेवालन एक्स्प्रेसन, नवी दिल्ली – ११००५५ (इमेल आयडी: sbi.igr@alankit.com) यांच्याकडे या दिवसापासून ७ दिवसांच्या आत दाखल करावा, अन्यथा पुढील सूचेनिश्वाय बँक प्रतिलिपी भाग प्रमाणपत्र (प्रमाणपत्रे) निर्गमित करण्याची कार्यवाही सुरू करेल.

भारतीय स्टेट बँक

अनु क्र.	क्र.	धारकाचे नाव	समभाग संख्या	प्रमाणपत्र क्रमांक पासून पर्यंत	विभिन्न क्रमांक पासून पर्यंत
१	०७७०५१३९	जॉय के वी मैरी जॉय	१५४७	६२०६२२५ ६२०६२२५	८०११४२६६९१ ८०११४२८२३०
२	०२५६८७८	सुरेश गाडे	६७०	२०१२३६ २०१२३७	७४४७९४८२४१ ७४४७९४८९१०
३	००७९९९२८	रमाकान्त नायडू, धन लक्ष्मी नायडू	६१०	६१६६७ ६१६६८	७३८८१०८२७१ ७३८८१०८९६०
४	०१५६५८१०	जोमेन टी देसाई	६७०	१४०७१७ १४०७१८	७४१६८२२१६१ ७४१६८२२२३०
५	०१७४२३४०	ललितान गोप मेल्गाची	१८००	१४१२४६ १४१२४६	७४१७५१५८१ ७४१७५१६३८०

वरील आकडे क्र. १/- दर्शनी मूल्याच्या वर्तमान समभागांच्या समभाग विभाजनानंतरचे (अभिलेख तारीख २१.११.२०१४) तपशील दर्शवतात.

स्थळ: मुंबई

दिनांक: ०१.०६.२०२४

समभागांची संख्या: ५३७०

स.प्रमाणपत्रांची संख्या: ८

महाव्यवस्थापक

(शेअर्स व बॉण्ड्स)

 MAHATRANSCO	E-TENDER NOTICE
MSETCL invites online bids (E-Tender) from reputed & registered contractors on Mahatransco Website http://srmetender.mahatransco.in for the following Tender specification.	
Tender No. EE/EHV(O&M)/DN/DMB/e-Tender -11/2024 -2025	Online Downloading the RFx : 01.06.2024, 10:00 Hrs to 10.06.2024 23:59 Hrs.
RFxNo. - 7000031096	Online Submission of the RFx: On or Before 10.06.2024, 23:59 Hrs.
Name of Tender : Notice for 5 th Call for SRM Tender for hiring of Vehicles (LMV) at 220kV Pal and 100 kV Dombivali sub-stn under EHV O&M Division Dombivali for the period from 01.04.2024 to 31.03.2025.	Online Opening of the Techno Commercial response opening date: 11.06.2024 at 10:00 hrs (If possible).
Estimated Cost :- Rs. 5,96,904/- Including all taxes	Price Bid Opening Date: 11.06.2024 at 10:00 hrs (If possible).
	Tender Fee :- Rs. 500/- + 5% Applicable Taxes (For all above tender)
For further details visit our website :- http://srmetender.mahatransco.in	
Contact Person :- Division office officers Mob No. :- 9820255082/ 9833266055	
Note : All eligible Supplier / Contractors are mandated to get enrolled on SRM E-Tenders (New) portal of MSETCL.	
Sd/- Executive Engineer, EHV O&M Dn Dombivali	

अनुसूची १ फॉर्म ए जाहीर उद्घोषणा (भारतीय मादारी आणि दिवाळीचीपणा मंडळ (राष्ट्रिक परिवर्तमान प्रॉब्लम) लिमिटेड, २०१७ च्या विनियमन १४ अन्वये) एनएसई इन्कोर्पोरेट सॉल्यूशंस लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता	
संबंधित तपशील	
१. कोर्पोरेट व्यक्तीचे नाव	एनएसई इन्कोर्पोरेट सॉल्यूशंस लिमिटेड
२. कोर्पोरेट व्यक्तीच्या रज्यापेक्षा दिनांक	०२.०८.२००६
३. प्राधिकरण ज्या अंतर्गत कोर्पोरेट व्यक्तीची रज्यापत्रा/नॉंदणीकरण झाले	कंपनी निवेदन, मुंबई
४. कोर्पोरेट व्यक्तीचा कोर्पोरेट ओळख क्रमांक	U72900MH2006PLC163468
५. कोर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालया आणि प्रमुख कार्यालयाव (जर असल्यास) वता	एमआरजे प्लाझा, फ्लॉट रो-१, बॉम्बे जी वॉडे-कुर्ली संकुल, वॉडे (पूर्व), मुंबई, महाराष्ट्र, भारत, ४०००५१.
६. कोर्पोरेट व्यक्तीचे परिवर्तमान सुरू होण्याचा दिनांक	३०.०५.२०२४
७. परिवर्तमानाचे नाव, पत्ता, ईमेल पत्ता, नोंद. क्र.: IBB/IIA-002/JP-N00120/2017-10/0289 पत्ता: ५०७, ५ वा मजला, सीए ईंग, स्वयंसेवक देव्या रोड, स्वयंसेवक ओडीएस कॉम्प्लेक्स, प्रिभ्रिजर रोड, विभाईलर स्टेशनजवळ, घाटकोपर - पश्चिम, मुंबई, ४०००८६.	भारत रमाकान्त उपाध्याय नोंद. क्र.: IBB/IIA-002/JP-N00120/2017-10/0289 पत्ता: ५०७, ५ वा मजला, सीए ईंग, स्वयंसेवक देव्या रोड, स्वयंसेवक ओडीएस कॉम्प्लेक्स, प्रिभ्रिजर रोड, विभाईलर स्टेशनजवळ, घाटकोपर - पश्चिम, मुंबई, ४०००८६.
८. दावे सादर करण्याचा अंतिम दिनांक	२१.०६.२०२४

याद्वारे सूचना देण्यात येते की, **एनएसई इन्कोर्पोरेट सॉल्यूशंस लिमिटेड**ने दि. ३० जून, २०२४ रोजी रॉॅलिक परिवर्तमानाचा प्रकिय सुरू केली आहे. ७ मध्ये नमूद पावयार सादर करण्यास सोप्यापणे येत आहे. विदेशी धनको यंत्रि दयाव्यवकाचे त्यांचे दायज्ये पुराचे पत्रा इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागाधारक त्यांचे दायज्ये पुराचे व्यक्तिः, टपालद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दयाव्यवकाचे सुक्रीचे किंवा दिवाळीकृत करणारे दावे सादर केल्यास दंड ठेठावण्यात येईल.

भारत रमाकान्त उपाध्याय दिनांक: ३१.०५.२०२४ ठिकाण: मुंबई

जाहीर नोटीस
तमाम जनतेस सूचित करण्यात येते की, गाव मौजे गोखिरे, तालुका-वसई, जिल्हा-पालघर यांच्यातील सर्व्हे क्र. ४२०/अ/१/५ क्र./१०७ ही मिळकत तरू को-ऑ ही. सो. लि. यांच्या मालकीची असून सदर मिळकतीमध्ये माझे अश्लीत यांनी वसई विरार शहर महानगर पालिका वये बांधकाम परवानगी मिळकणेकामी अर्ज केलेला आहे. तरी सदर मिळकतीवर कोणाचाही हक्क, हितसंबंध, गहाण, दान, बक्षिस, तारण, कुडवहियाट, वारसा, भाडेपट्टा, वहिवाट, किंवा अन्य स्वरूपाचा दावा असल्यास त्यांनी त्याची लेखी स्वरूपातील महिती योग्य कागदोपत्री पुराव्यानिशी निमन्वयाक्षरीकर्ता अँड. जितेश एकनाथ म्हात्रे यांच्याकडे बी/३०१, सुनांधी हाइट्स, बोळीज खारोडी नाका, दिशा हॉटेल जवळ, विरार पश्चिम, ता. वसई, जि. पालघर येथे या सुचनेच्या प्रसिध्दीपासूनच्या १४ दिवसाच्या अंत पाठवावी. वर दिलेल्या मुदतीत जर हरकत पोह